

TO BE SUPPLIED TO THE ACCOUNTANTS GENERAL OF THE GOVERNMENT OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NEW DELHI: 11/6 NOV 1971

NOTIFICATION  
(GENERAL)

No. 2758 (F.NO.197/16478-IT (A)): In exercise of the power conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1951 (43 of 1951), the Central Government hereby notifies "Three Smother Cotton Portegold Jorvetan 1971" for the purpose of the said section for and from the assessment year(s) 1971-72.

( D. SINGH )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. M/o. S.V. Khole & Co., Bombay Mutual Chambers, 19/21, Ambalal Doshi Marg (Vijaya Street), Bombay-400023.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter No. DC-11/229(14)/70-77 dated 13.6.77.
3. All Commissioners of Income-tax.
4. Director of Inv. (IT)/(IG)/(ITM)/(Inv.), New Delhi.
5. Director of Inv. Services (Income-tax), 1st Floor, Alamo-Chalib, Moto Market Lane, New Delhi (9 copies).
6. All Offices & Sections of I.T. Wing of C.D.D.S., New Delhi.
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8. Bulletin Sec. of Inv. of Inv. (IGIP), New Delhi (9 copies).
9. Director of Training, Inv. (Direct Taxes), Staff College, Mysore (9 copies).
10. Mr. M.D. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

( D. SINGH )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA